

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

IA No.210/2022, CA No.58/2018, 59/2018, 60/2018, 441/2018,
IA(I.B.C)/1076(CH)2024, IA No.80/2024
In
CP(IB) No.68/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:

Singhania International Ltd. ...Petitioner

Vs.

Aseem Ispat Pvt. Ltd. ...Respondent

Under Section: 9 IBC 2016, 54(1), IBC 2016, 43(1)r/w Sec 44(1), 45(1) Sec 66(1),
71(9) Sec 73(4), 60(5)

Due to paucity of time, the matter could not be taken up today, hence the
matter is adjourned to 07.08.2024.

Sd/-
Court Officer

01.07.2024

Pooja